

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:2997
ANSWERED ON:31.07.2014
RELEASE OF GRANTS
Patil Shri Bheemrao Baswanthrao

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether some States are not releasing the matching grants to be spent under sanitation programmes;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) the comparative details thereof viz. the released grants by each State during the 11 th and 12th Five Year Plan periods, year-wise; and
- (d) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA)

(a) and (b) As per Nirma! Bharat Abhiyan (NBA) guidelines, the States shall release the central grants received from Government of India along with the matching State share to the District implementing agency/agencies within 15 days of receipt of Central grants. However, some states do not release state share on time due to non availability of funds with the State. States which have released lesser matching share than required, as reported by them on the Integrated Management Information System (JMIS) as on 30.6.2014 includes Assam, Madhya Pradesh, Manipur, Meghalaya, Mizoram and Punjab.

(C) State-wise and year-wise Central and State share funds released during 11th and 12th Plan(Upto 2013-14) under Total Sanitation Campaign (TSC)/NBA is at Annexure-I.

(d) Release of State share is monitored regularly and States asked to release the same in time. Release of State share is taken into account while releasing central share.